TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVERUE)

....

Now Pelhi, the 26th ray 1989.

NOTIFICATION INCOME TAX

577 F.No.203/279/88-ITA.II: In continuation of this office notification No.6382 (F.No.203/114/85-ITA.II) dated 23-8-85, it is hereby notified for general information that the concern mentioned below has been approved by the Central Board of Direct Taxes for the purposes of carrying out the work in connection with the preparation of leasibility report or the preparation of project report as is referred to in the sub clause(i) and (ii) of clause (a) of sub-section (2) of section 35D of the Income-tax Act. 1961.

CONCERN

M/s. Chaturvedi & Company, 60, Fentinck Street, Calcutta-700 069.

This notification is effective for a period of three years from 19-8-1988 to 18-8-1991.

52/

(Nishi Nair)
Under Secretary to the Government of India.

Copy forwarded to:-

- All Chief Commissioners of Income-tax/Director Generals of Income-tax/Commissioners of Income-tax(2 copies).
- D.I.T(IT&Audit)/Investigation/Special Inv./RS&P/Vigilance/ Intelligence/Recovery/P&PR, New Delhi.
- DIT(ORMS(IT), 1st floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-110 002.
- 4. The Joint Secretary & Legal Advisor, Ministry of Law, Shalstri Bhawan, New Delhi.
- 5. (M/s. Chaturvedi & Company, 60, Bentinck Street, Calcutta-700.069.
- 6. Comptroller and Auditor General of India (40 copies).
- 7. Bulletin Section of DIT(RS&PR), New Delhi (5 copies).

Hair

INSTITUTION / WHITE

Grasim Medical Research Institute, Birlagram, Negda.

This Notification is effective for a period from to 31-3-89.

(Nishi Nair) Under Secretary to the Government of India.

Copy forwarded to:-

- 1. All Chief Commissioners of Income-tax.
- 2. All Commissioners of Income-tax (2 copies).
- Director of Inspection(Inv.)/(Sp.Inv.)/IT&Audit/RS&PR/ Vigilance/Intelligence/Recovery/Survey/P&PR, New Delhi.
- 4. Inspection Division(CBDT), Mayur Bhavan, New Delhi.
- O.S.D. (Legal), 4th floor, Super Bazar Building, Connaught Circus, New Delhi.
- Directorate of O & M Services (Income-tax), Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
- 7. The Secretary, Department of Scientific & Industrial Research, Technology Bhavan, New Mehrauli Road, New Delhi 110 016 with reference to his O.M.No. 100 deted. 12 180.
- 8. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
- 9. The Comptroller & Auditor General of India, New Delhi.
- 10. Bulletin Section of D.I. (P&P), 2nd floor, Hans Bhavan, I.P. Estate, New Delhi.

Directors General (Income-tax Exemption), Calcutta and other Directors General of Income-tax.

restm Medical Research Institute Birlagram, Negde-456 331.

Hair

(Nishi Nair)
Under Secretary to the Government of India.